

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO. 15/4/97 OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

15/4/97

Mr. Melcoch Vyas, Counsel to the Applicant.

Heard.

Copy of order Reg. A.I.D.
sent to Respd. NO. 1 to 3
vide NO. 78 to 80
dt. 17-4-97

It is submitted by the learned counsel to applicant that Applicant has carried out the Order Annex. A/I dated 20.03.1997 and has joined at Gaisolmer. Therefore, he does not want to press this O.A. The O.A. is, therefore, dismissed as having not been pressed.



ए. के. मिश्रा

A. K. MISRA

न्यायिक सदस्य

JUDL. MEMBER

Part II and III destroyed
in my presence on 20/5/97
under the supervision of
section officer (I) as per
order dated 11/3/97

Section officer (Record)